

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/1258/2015

Date of Order: 04.01.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Sri Jawahar Lal Bose, son of late Ganga Narayan Bose, aged about 59 years, residing at Village Suranankar (Nabapally), P.O. Panskura Railway Station, P.S. Panaskura, Dist- Purba Medinipur, Pin- 721 152, West Bengal
2. Sri R. S. Sengupta, son of late T.P.Sengupta, aged about 59 years, residing at Flat No. 2-C, Akshardham Parment, Jhapatpur, P.O. Kharagpur, Dist- Paschim Midnapur, Pin- 721301.
3. Sri Sakti Pada Ghosh, son of late Hari Pada Ghosh, aged about 57 years, residing at Vill- South Indo, P.O. Kharagpur, Dist- Paschim Midnipur, Pin- 721301
4. Sri P. R. Subramaniam, son of late P. Subba Rao, aged about 54 years, residing at Railway Quarter No. 346, South Side, Kharagpur, Dist- Paschim Midnapur, Pin- 721301
5. Pankaj Kumar Ghoshal, son of late Dibakar Ghoshal, aged about 54 years, residing at Bosepukur, Ida, Kharagpur, Dist- Paschim Midnapur, Pin- 721301
6. Prasanta Kulavi, son of late Sarat Chandra Kulavi, aged about 59 years, residing at Railway Quarter No. NBT-8, Unit A, New Traffic Colony, Post Office- Inda Kharagpur, Dist- Paschim Midnapur, Pin- 721305
7. S. Muralidharan, son of late E N Swaminathan, aged About 55 years, residing at 167/3 Babuline, Kharagpur Pin 721301

8. Partha Sarathi Nandi, son of yonkesh Nandi, Aged about 52 years, residing at Flat No. 412, Neelakantha Apartment, Jhapatapur, Kharagpur, Dist- Paschim Midnapur, Pin- 721301
9. M.M. Maity, son of late M M Maity, aged about 57 years, residing at Railway Quarter No. S/III/10, Unit 3, New South Side, Kharagpur, Dist- Paschim Midnapur, Pin- 721301
10. Asuthosh Kumar Dwivedi, son of late Muralidahar Dubey, aged about 52 years, residing at Midnapur, P.S. Kharagpur, Dist- Paschim Midnapur
11. Subesh Kumar Basu, son of late S.C. Basu, aged About 59 years, residing at C/o Sri Kalyan Kumar Bose, Haridra Danga, Garar Dhar, P.O. Chandan Nagar, Dist- Hooghly
12. Rupam Kumar De, son of late Kirtee Ranjan De, aged about 54 years, residing at Pragati Pally, Ber- Ballavpore, Near Nagar Chak, P.O. Midnapur, Dist- Paschim Midnapur, Pin- 721101

.....Applicants.



1. Union of India, service through the General Manager, South Eastern Railway, Garden Reach Kolkata- 700 043.
2. The Chief Personal Officer, South Eastern Railway, Garden Reach, Kolkata- 700 043.
3. FA & CAO, South Eastern Railway, Garden Reach, Kolkata – 700 043.
4. The Divisional Railway Manager, Kharagpur, Midnapur, Pin- 721301.
5. The Divisional Personnel Officer, Kharagpur, Midnapur, Pin- 721301.

6. The Senior Divisional Finance Manager, Kharagpur,
Midnapur, Pin- 721 301.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. NS Alam, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. A. Chakraborty, learned counsel for applicants and Ms. NS Alam, learned counsel for respondents are present.

2. Learned counsel for respondents submits that the applicants have already got the relief as prayed for and in support of her contention she produced the office order dated 02.08.2016, which is kept on record. Same submission also made by learned counsel for applicants.

3. Accordingly, the OA is disposed of as being infructuous.



(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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